

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Competition Appeal (AT) No. 18 of 2020

In the matter of:

M/S Venkateswara Agencies

....Appellant

Vs.

Competition Commission of India & Anr.

....Respondents

Present:

For Appellant: Mr. Sumit Jain, Advocate.

For Respondents: Dr. Navdeep Singh Suhag, Advocate for (CCI).

ORDER
(Virtual Mode)

19.10.2020: Averments in Appeal are quite general in nature. Re-list the Appeal as fresh matter on **4th November 2020**.

[Justice A.I.S Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

ha/md